

Annexure-7

Name of the corporate debtor: **HIGHLAND AUTOMOBILES PRIVATE LIMITED** ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 18.09.2024
 In accordance with Section 25(2) (e) , IBC ,2016
 List of operational creditors (Government dues)

(Amount in ₹)

S.No.	Details of Claimant	Government	Details of claim received	Amount claimed	Details of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Deputy Commissioner Recovery, Kashmir, 1st Floor, Excise and Taxation Complex, Solina, Rambagh.	Yes	18.05.2024	943,937,281.00	943,937,281.00	Unsecured	-	-	No	-	-	-	-	-	-
	Total			943,937,281.00	943,937,281.00		-	-		-	-	-	-	-	-

